

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

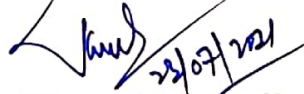
No: 560 of 2021/RG

Dated: 23-07-2021

The Hon'ble Full Court, after taking into account the serious ailment of Shri Imtiyaz Ahmed Lone, the then Civil Judge (Senior Division)/ Sub-Judge, Uri and purely on humanitarian ground, has been pleased to revoke the suspension order of the officer. The officer is reinstated with immediate effect and shall be paid full salary from the date of his reinstatement.

On reinstatement, the officer is posted in Srinagar Wing of the High Court against the Leave Reserve post of Civil Judge (Senior Division).

By Order.

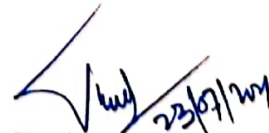

(Jawad Ahmed)
Registrar General

No: 34309-23 of 2021/RG/GS

Dated: 23.07.2021.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
4. Registrar Computers, High Court of J&K and Ladakh, Srinagar,
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. Director, J&K Judicial Academy, Srinagar,
8. Principal District and Sessions Judge, Baramulla.
9. Sub-Judge Court, Uri.
10. Director Finance, Main Wing of the High Court.
11. Shri Imtiyaz Ahmad Lone, Civil Judge (Senior Division).
12. Accounts Officer, High Court Wing Srinagar.
..... for information and necessary action,
13. CPC, e-Courts, High Court of J&K and Ladakh, for uploading the same on the official website of the High Court of J&K and Ladakh.
14. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
15. Order File.


Registrar General